

Per Tribunal

As directed by the Hon'ble
Vice Chairman. The matter is
fixed for final hearing on
29th July 1991.

Both the sides informed.

Noted
E.K. Thomas 19-6-91

Noted
A.L. Kasturey 19/6/91
Counsel for Respondent

By Registrar

FF
08/8

Per Tribunal -

Date: 29/7/91

Applicant in person / by E.K. Thomas
Advocate / Respondent by A.L. Kasturey
Council. for ROR.

The matter adjourned to 08/8/91

for Final Hearing

By Registrar

Order/Judgment despatched
to Applicant/Respondent(s)
on 29/7/91

29/7/91